

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
REGIONAL BENCH AT HYDERABAD**

Division Bench - Court No. – I

Sl. No	Application No. OR Appeal No.	Appellant	Respondent	Impugned Order No.
1	E/Withdrawal/30416/2019 E/20504/2015	NELLORE	Hindusthan National Glass And Industries Limited	Order-in-original No.GUN-EXCUS-000-COM-071-14-15 CE dated 14.10.2014
2	E/Withdrawal/30506/2019 E/MISC/30021/2018 E/21037/2015	Visakhapatnam - G S T	Beekay Special Steels	Order-in-Appeal No. 57/2014-15 (V-I) CE Dated 10.02.2015
3	E/Withdrawal/30351/2019 E/21096/2015	HYDERABAD-I	Itc Ltd	Order-in-Original No. HYD-EXCUS-001-COM-024-14-15 dated 31.12.2014
4	E/22317/2015	VISAKHAPATNAM -I	Rashtriya Ispat Nigam Ltd	Order-in-Appeal No. VIZ-EXCUS-001-APP-025-15-16 Dated 16.07.2015
5	ST/CROSS/20643/2015 ST/Withdrawal/30343/2019 ST/20291/2015	HYDERABAD-III	Kasukurthi Sujatha Construction Pvt Ltd	Order-in-Original No. HYD-EXCUS-003-COM-33/14-15 (DENOVO) Dated 30.10.2014
6	ST/Withdrawal/30434/2019 ST/20599/2015	HYDERABAD-I	Bioseed Research India Ltd	Order-in-Original No. HYD-EXCUS-002-COM-037/14-15 Dated 20.11.2014
7	ST/20722/2015	VISAKHAPATNAM -I	Pace Process Controls Pvt Ltd	Order-in-Appeal No. 75/2014 (V-I) ST dated 28.11.2014
8	ST/20788/2015	Visakhapatnam - G S T	Bhanu Constructions	Order-in-Original No. VSP-EXCUS-001-COM-001/14-15 Dated 28.04.2014
9	ST/20908/2015	VISAKHAPATNAM -I	M Hari Vittal	Order-in-Appeal No. 91/2014-15 (V-I) ST dated 23.03.2015
10	ST/20912/2015	VISAKHAPATNAM -I	M Hari Vittal	Order-in-Appeal No. 03/2014 (V-I) (D) ST Dated 18.12.2014
11	ST/Withdrawal/30395/2019 ST/21038/2015	GUNTUR	Bharat Sanchar Nigam Ltd	Order-in-Appeal No. 28/2015 (G) ST dated 17.02.2015
12	ST/Withdrawal/30396/2019 ST/21292/2015	GUNTUR	Itc Ltd	Order-in-Appeal No. 37/2015 (G) ST dated 27.03.2015
13	ST/Withdrawal/30473/2019 ST/21565/2015	HYDERABAD-IV	Spandana Sphoorthy Financial Limited	Order-in-Original No. HYD-EXCUS-004-COM-024/14-15 Dated 27.03.2015
14	ST/Withdrawal/30474/2019 ST/21566/2015	HYDERABAD-IV	Navayuga Infotech Pvt Ltd	Order-in-Original No. HYD-EXCUS-004-COM-023/14-15 Dated 27.03.2015

15	ST/Withdrawal/30397/ 2019 ST/21630/2015	GUNTUR	Itc Ltd	Order-in-Appeal No. GUN-EXCUS-000-APP- 015-14-16 Dated 21.04.2015
16	ST/Withdrawal/30435/ 2019 ST/30005/2015	HYDERABAD- SERVICE TAX	Ivrcl Infrastructure And Projects Limited	Order-in-Appeal No. 09/2012 (H-II) ST Dated 31.01.2012
17	E/Withdrawal/30512/ 2019 E/CROSS/30669/2016 E/30079/2016	VISAKHAPATNAM -I	Hindustan Petroleum Corporation Ltd	Order-in-Appeal No. VIZ-EXCUS-001-APP- 036-038-15-16 Dated 26.10.2015
18	E/Withdrawal/30507/ 2019 E/CROSS/30601/2016 E/30080/2016	VISAKHAPATNAM -I	Hindustan Petroleum Corporation Ltd	Order-in-Appeal No. VIZ-ECCUX-001-APP- 032-035-15-16 Dated 26.10.2015
19	E/Withdrawal/30513/ 2019 E/CROSS/30603/2016 E/30082/2016	VISAKHAPATNAM -I	Hindustan Petroleum Corporation Ltd	Order-in-Appeal No. VIZ-EXCUS-001-APP- 032-035-15-16 Dated 26.10.2015
20	E/Withdrawal/30417/ 2019 E/30351/2016	VIJAYAWADA	Ncl Industries Ltd	Order-in-Appeal No. 40/2014 (G) CE Dated 26.02.2016
21	E/Withdrawal/30354/2 019 E/COD/30094/2017 E/30872/2016	HYDERABAD-I	Exel Rubber Limited	Order-in-Appeal No. HYD-EXCUS-001-APP- 0033-16-17-CE Dated 16.06.2016
22	E/CROSS/30097/2017 E/Withdrawal/30353/ 2019 E/30874/2016	HYDERABAD-I	Exel Rubber Limited	Order-in-Appeal No. HYD-EXCUS-001-APP- 0032-16-17-CE Dated 16.06.2016
23	E/Withdrawal/30363/ 2019 E/30989/2016	HYDERABAD-I	Shivashakti Bio Technologies Ltd	Order-in-Appeal No.HYD-EXCUS-001- APP-048-16-17 Dated 22.07.2016
24	E/Withdrawal/30352/ 2019 E/31054/2016	HYDERABAD-IV	Lokesh Machines Limited	Order-in-Appeal No.HYD-CEX-004-APP- 0020-16-17 CE Dated 10.08.2016
25	ST/Withdrawal/30365/ 2019 ST/30006/2016	HYDERABAD-I	Sankalp Welfare Association	Order-in-Original No.HYD-EXCUS-001- COM-025-15-16 Dated 31.08.2015
26	ST/Withdrawal/30436/ 2019 ST/30037/2016	HYDERABAD-I	Gsr Hotels And Estates Private Limited	Order-in-Appeal No. HYD-SVTAX-000-APP- 0083-15-16 ST Dated 30.09.2015
27	ST/CROSS/30667/ 2016 ST/30084/2016	VISAKHAPATNAM -I	Visakhapatna m Port Trust	Order-in-Original No.VSP-EXCUS-001- COM-028-15-16 Dated 17.11.2015

28	ST/CROSS/30103/ 2017 ST/COD/30102/ 2017 ST/30207/2016	TIRUPATI	Chandra Mouli Reddy	Order-in-Appeal No. 23/2013 (E) ST Dated 29.11.2015
29	ST/Withdrawal/30475/ 2019 ST/30274/2016	HYDERABAD-IV	Xilinx India Technology Service Pvt Ltd	Order-in-Appeal No. HYD-EXCUS-004-APP- 0209-15-16 Dated 31.12.2015
30	ST/Withdrawal/30476/ 2019 ST/30282/2016	HYDERABAD-IV	Navayuga Infotech Pvt Ltd	Order-in-Appeal No. HYD-EXCUS-004-COM- 0206-15-16 ST Dated 30.12.2015
31	ST/Withdrawal/30477/ 2019 ST/30346/2016	HYDERABAD-IV	Vasantha Projects Private Limited	Order-in-Original No.HYD-EXCUS-004- COM-058-15-16 Dated 29.11.2015
32	ST/Withdrawal/30441/ 2019 ST/30370/2016	HYDERABAD-IV	Sirisampada Constructions Private Limited	Order-in-Original No.HYD-SETAX-000- APP-0255-15-16 Dated 04.02.2016
33	ST/Withdrawal/30438/ 2019 ST/30371/2016	HYDERABAD-I	Lahari Constructions	Order-in-Appeal No. HYD-SVTAX-000-APP- 0245-15-16 ST Dated 28.01.2016
34	ST/CROSS/30167/ 2017 ST/30451/2016	VISAKHAPATNAM -I	Zam Engineering & Logistics (p)ltd	Order-in-Appeal No. VIZ-EXCUS-001-APP- 84-85-15-16 Dated 29.02.2016
35	ST/Withdrawal/30364/ 2019 ST/30474/2016	HYDERABAD-IV	Girija Builders Private Limited	Order-in-Original No.HYD-EXCUS-004- COM-069-15-16 Dated 20.01.2016
36	ST/CROSS/30003/ 2017 ST/Withdrawal/30450/ 2019 ST/30592/2016	HYDERABAD-I	Zonah Developers Private Limited	Order-in-Original No.HYD-SVTAX-000- COM-064-15-16 Dated 28.03.2016
37	ST/CROSS/30224/ 2017 ST/Withdrawal/30479/ 2019 ST/30604/2016	HYDERABAD-IV	Tech Mahendra Bpo Ltd	Order-in-Appeal No. HYD-EXCUS-004-APP- 336-337-15-16 Dated 30.03.2016
38	ST/Withdrawal/30478/ 2019 ST/30607/2016	HYDERABAD-IV	J D A Software India Pvt Ltd	Order-in-Appeal No. HYD-EXCUS-004-APP- 340 & 341-15-16-ST Dated 30.03.2016
39	ST/Withdrawal/30444/ 2019 ST/30614/2016	HYDERABAD-I	Sruthika Builders And Developers	Order-in-Original No.HYD-SVTAX-000- COM-077-15-16 Dated 30.03.2016
40	ST/Withdrawal/30480/ 2019 ST/30627/2016	HYDERABAD-IV	Deloitte And Touche Assurance And Enterprises Risk Services India Private Ltd	Order-in-Appeal No.HYD-EXCUS-004- APP-329-330-15-16 ST Dated 30.03.2016

41	ST/Withdrawal/30341/ 2019 ST/30674/2016	HYDERABAD-III	Madhusudana Rao Engineers And Contractors,	Order-in-Original No.HYD-EXCUS-003- COM-38-15-16 Dated 30.03.2016
42	ST/Withdrawal/30398/ 2019 ST/30686/2016	GUNTUR	Prakash Arts Pvt Ltd	Order-in-Original No.GUN-EXCUS-000- COM-01-16-17 ST Dated 10.05.2016
43	ST/Withdrawal/30447/ 2019 ST/30740/2016	HYDERABAD-I	The Art Of Construction	Order-in-Original No.HYD-SVTAX-000- COM-99-15-16 Dated 31.03.2016
44	ST/Withdrawal/30449/ 2019 ST/30745/2016	HYDERABAD-I	Varun Kancherla	Order-in-Original No.HYD-SVTAX-000- COM-95-15-16 Dated 31.03.2016
45	ST/Withdrawal/30440/ 2019 ST/30746/2016	HYDERABAD-I	Sri Siddharth Kancherla	Order-in-Original No.HYD-SVTAX-000- COM-96-15-16 Dated 31.03.2016
46	ST/Withdrawal/30439/ 2019 ST/30747/2016	HYDERABAD-I	Lahari Ventures	Order-in-Original No.HYD-SVTAX-000- COM-94-15-16 Dated 31.03.2016
47	ST/Withdrawal/30443/ 2019 ST/30758/2016	HYDERABAD-I	Srinilaya Projects	Order-in-Original No.HYD-SVTAX-000- COM-92-15-16 Dated 31.03.2016
48	ST/Withdrawal/30340/ 2019 ST/30761/2016	HYDERABAD-IV	Grandeur Homes Pvt Ltd	Order-in-Appeal No. HYD-SVTAX-000-APP- 07-16-17 ST Dated 12.04.2016
49	ST/Withdrawal/30342/ 2019 ST/30787/2016	HYDERABAD-I	Landmark Builders	Order-in-Original No.HYD-EXCUS-001- COM-008-16-17 Dated 29.04.2016
50	ST/Withdrawal/30481/ 2019 ST/30790/2016	HYDERABAD-I	Mars Telecom	Order-in-Original No.HYD-SVTAX-000- COM-083-15-16 Dated 30.03.2016
51	ST/Withdrawal/30482/ 2019 ST/30793/2016	HYDERABAD- SERVICE TAX	G S Constructions	Order-in-Original No.HYD-EXCUS-003- COM-37-15-16 Dated 29.04.2016
52	ST/Withdrawal/30483/ 2019 ST/30798/2016	HYDERABAD-I	S A P Constructions	Order-in-Original No.HYD-SVTAX-000- COM-101-15-16 Dated 31.03.2016
53	ST/Withdrawal/30446/ 2019 ST/30806/2016	HYDERABAD-I	Suprabhat Infrastructure And Projects Pvt Ltd	Order-in-Original No.HYD-SVTAX-000- COM-81 & 82-15-16 Dated 30.03.2016
54	ST/Withdrawal/30442/ 2019 ST/CROSS/30157/ 2017 ST/30818/2016	HYDERABAD- SERVICE TAX	Sree Rajeswari Infrastructure	Order-in-Appeal No. HYD-SVTAX-000-APP- 45-16-17 ST Dated 12.05.2016
55	ST/Withdrawal/30484/ 2019 ST/30852/2016	HYDERABAD-IV	Netcracker Technology Solutions India Pvt Ltd	Order-in-Appeal No. HYD-EXCUS-004-APP- 56 & 57-16-17 ST Dated 23.05.2016

56	ST/Withdrawal/30368/ 2019 ST/30853/2016	HYDERABAD-IV	Nagarjuna Homes	Order-in-Appeal No. HYD-EXCUS-004-APP- 63-16-17 Dated 26.05.2016
57	ST/Withdrawal/30445/ 2019 ST/30919/2016	HYDERABAD-I	Sujana Estates	Order-in-Original No.HYD-SVTAX-000- COM-03-16-17 Dated 29.04.2016
58	ST/Withdrawal/30448/ 2019 ST/31155/2016	HYDERABAD- SERVICE TAX	Treasure Island Resorts Pvt Ltd	Order-in-Original No.HYD-EXCUS-001- COM-37-16-17 Dated 29.07.2016
59	ST/Withdrawal/30437/ 2019 ST/31183/2016	HYDERABAD- SERVICE TAX	Jayadarsini Housing Private Limited	Order-in-Appeal No. HYD-SVTAX-000-APP- 108-16-17 Dated 18.08.2016

Appearance

Ms. B.V. Siva Naga Kumari, Shri P.S. Reddy, Shri V R Pavan Kumar, Shri A V L N Chary, ARs for the Appellant.

Shri Ch. Nageswara Rao, Shri Y. Sreenivasa Reddy, Advocates for the Respondent.

Coram: HON'BLE Mr. P.V. SUBBA RAO, MEMBER (TECHNICAL)
HON'BLE Mr. P. DINESHA, MEMBER (JUDICIAL)

FINAL ORDER No. A/30872-30930/2019

Date of Hearing:16.09.2019
Date of Decision:16.09.2019

[Order per: BENCH]

1. Learned Principal Commissioner (DR) mentioned that they would like to withdraw these appeals filed by the Revenue in terms of the new Litigation Policy vide CBIC Instruction F.No. 390/Misc/ 116/2017-JC dated 22.08.2019.

2. The prayer for withdrawal of these appeals is allowed. Accordingly, the above appeals are dismissed as withdrawn. If, for any reason any of the appeals is found to be withdrawn wrongly and against the litigation policy of

(6)

the department, Revenue is free to file an application of restoration of such appeal.

(Order dictated & pronounced in open court)

(P.VENKATA SUBBA RAO)
MEMBER (TECHNICAL)

(P. DINESHA)
MEMBER (JUDICIAL)

Jaya